

(e) what is the target of exports for agricultural products for the year 1992-93, and what is the direction of trade; and

(f) what is the special strategy that is being adopted to achieve those targets?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) to (f) Agricultural exports offer an expanded market to the farmer and therefore a higher price realisation. Government has taken various steps to create an environment which is favourable to exports, including export of agricultural products and processed foods from the country. Such measures include the exchange rate adjustments, the introduction of a unified exchange rate, the expansion of the definition of 'manufacture' in the EXIM Policy, to include agricultural and allied activities, simplification in compulsory pre-shipment inspection procedures, lowering custom duties on capital goods and inputs, and the assured availability of export credit on softer terms.

The targets for exports of agricultural items during 1992-93 is US \$ 2000 million. Europe, USA and West Asia are the major markets for India's agricultural commodities.

The quantities of sugar exported during 1991-92 and 1992-93 (1-4-1992 to 22-3-1993) are given below :—

1991-92	5.07 lakh MT
1992-93	3.54 lakh MT

(1-4-92 to 22-3-93)

Sri Lanka, CIS, Kenya, Bulgaria, Rumania, Yeman, Greece, France, USA, Tanzania, Djibouti, Bangladesh and Nepal are the countries to which Indian sugar was exported during 1992-93.

The question of decontrol of the movement of molasses is under consideration of the Government (Ministry of Chemicals & Fertilisers).

Review of Drug Value Addition Norms

3866. SHRI SUSHILKUMAR SAM-
BHAJIRAO SHINDE :

SHRI RAMENDRA KUMAR
YADAV 'RAVI' :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government's attention has been drawn to the news appearing in Business Standard dated the 7th February, 1993 under the caption "Drug Value-addition level to be reviewed";

(b) if so, what is the reaction of Government to the observations made therein and facts of the matter;

(c) the details of representation received by Government from Indian Drug Manufacturing Association; and

(d) details of action taken by Government thereon?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) : (a) to (d) Information is being collected and shall be laid on the Table of the House.

European Community Plan for Upgrading Quality of Indian Products

3867. DR. NAUNIHAL SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that European Community is formulating a plan in consultation with Government of India for upgrading quality of Indian products;

(b) if so, what are the details thereof;

(c) whether the European Community (EC) has also pledged to help India in implemenattion of the plan with key inputs from Europe;